

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 248 OF 2015 IN
DFR NO. 1216 OF 2015**

Dated: 5th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Madhya Pradesh Power Management Co. Ltd.Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Appellant(s) : Mr. Aashish Anand Bernard
Mr. Rishabh Singh

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sandeep Bhuraria
Ms. Divya Chaturvedi for R-2

Mr. Anand. K. Ganessan &
Mr. Ishaan Mukherjee for R-5

ORDER

We are informed that the final order has been passed by the Central Electricity Regulatory Commission. In view of this, counsel for the Appellant seeks time to obtain instructions. A copy of the final order has been placed on record.

List the matter before Court II on **12.02.2016**. Tag to appeal No. 119 of 2013.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

hcj/dk